GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 994

ANSWERED ON 08/02/2022

HOUSE FOR HOMELESS BPL PEOPLE IN RURAL AREAS OF UTTAR PRADESH

994. KUNWAR DANISH ALI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of people living Below Poverty Line (BPL) in Uttar Pradesh, especially in Amroha parliamentary constituency;
- (b) the total funds allocated by the Government for the construction of houses for homeless people living Below Poverty Line (BPL) in rural areas of Uttar Pradesh during each of the last five years;
- (c) the number of people benefited under the said scheme in the State, particularly in Amroha Parliamentary Constituency during each of the last five years; and
- (d) the steps taken/being taken by the Government to provide houses to the remaining homeless people living Below Poverty Line (BPL) in rural areas of Uttar Pradesh, particularly in Amroha district?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI FAGGAN SINGH KULASTE)

(a) Poverty Line was last revised in 2009. Since then, it has not been updated and not used for identification of beneficiaries of the programmes. Ministry of Rural Development identifies the beneficiaries on the basis of Socio-Economic Census held in 2011. The Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April, 2016 to provide assistance to eligible rural households on the basis of the Socio Economic Caste Census (SECC), which was conducted in 2011 and the Awaas+ 2018 survey (conducted to identify eligible households claiming to be left out of SECC 2011). Eligible households under PMAY-G are selected using housing deprivation, automatic inclusion and exclusion parameters.

The Amroha Parliamentary Constituency comprises of the Jyotiba Phule Nagar and Hapur districts. The number of automatically included households and deprived households identified under SECC 2011, from which the beneficiaries of the schemes are drawn, in the State of Uttar Pradesh, especially in the two districts of Amroha Parliamentary Constituency, is given below:

(Units in nos.)

State/ District	Automatic included households	Deprived Households of more than deprivation
Uttar Pradesh	68190	1,03,81,355
Jyotiba Phule Nagar	190	38,004
Hapur*	192	38,486

^{*}Hapur and Garhmukteshwar tehsils

(b) to (d) Rural Housing is part of the mandate and responsibility of the State Governments, therefore, the State Governments are also implementing their own housing schemes. For example, Mukhyamantri Awaas Yojana is being run by the State Government of Uttar Pradesh and it aims to provide benefits to those households which are left out of the scope of implementation of PMAY-G in the State. PMAY-G is supplementing the efforts of the State Governments to provide benefits of the housing to eligible beneficiaries. Accordingly, the details are being provided in respect of PMAY-G only.

The total central share of funds allocated and released by the Ministry under PMAY-G to the State of Uttar Pradesh during each of the last five years is given as under:

Year	Allocation (Rs in Crore)	Release (Rs in Crore)
2016-17	4,328.91	2,239.80
2017-18	2,985.45	4,948.06
2018-19	2,335.93	2,775.86
2019-20	1,298.50	1,145.64
2020-21	5,274.66	4,830.90

Further, the number of people benefited (to whom houses have been sanctioned), under the PMAY-G in the State of Uttar Pradesh, and in the two districts of Amroha Parliamentary Constituency during each of the last five years is given as under:

(Houses sanctioned units in nos.)

State/District	2016-17	2017-18	2018-19	2019-20	2020-21
Uttar Pradesh	1,17,670	7,62,797	3,84,154	1,78,341	7,30,523
Jyotiba Phule Nagar	169	58	0	0	1,771
Hapur	28	2	0	0	19

The number of eligible households from SECC 2011 and Awaas+ database that have been provided houses since inception of PMAY-G on 01.04.2016 till 03.02.2022 are given below. It is pertinent to note that the full targets allowable to the State of Uttar Pradesh under PMAY-G from SECC & Awaas+ database have already been allocated. Further distribution of targets to districts is done by the state.

(Units in nos.)

State/District	Target allocated	Houses Sanctioned by the	Houses Completed
	the Ministry	State State	Completed
Uttar Pradesh	26,15,951	26,07,543	24,17,765
Jyotiba Phule Nagar	2,100	2,097	2,085
Hapur	57	50	50
